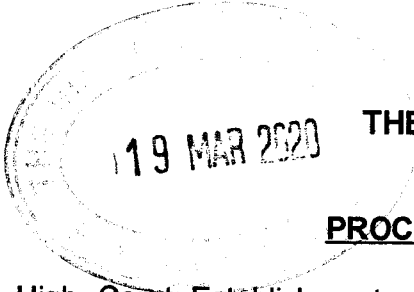


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THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated : 17.03.2020

PROCEEDINGS

High Court Establishment – filling up of vacancy in the category of Personal Assistant (Grade II) to Judge – appointment by transfer – orders issued.

- \*\*\*\*\*
- Read: 1. Panel for the post of Personal Assistant (Grade II) to Judge (by transfer) issued in A6-39306/2018/REC1 dated 18.02.2020  
2. Article 72 of Kerala Financial Code Vol. I.

Order No. A6-39306/2018

Smt. Sajitha R (PEN 609375), Computer Assistant Grade II, High Court in the scale of pay ₹ 20,000 - 45,800, with Compensatory Allowance of ₹ 1,000 p.m. is appointed 'by transfer' as Personal Assistant (Grade II) to Judge, High Court of Kerala in the scale of pay of ₹ 27,800 – 59,400 with Compensatory Allowance of ₹ 700/- p.m., **forthwith**, as it involves change of duty and by invoking Article 72 of Kerala Financial Code Vol. I.

(By Order)

  
C.G. Suresh Kumar  
Assistant Registrar

To

- The person concerned (to be acknowledged on the O/C).  
The Joint Registrar in charge of Filing Data Entry Section, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrar in charge of Filing Data Entry Section, High Court.  
The Assistant Registrar in charge of CJ's Secretariat, High Court.  
The Section Officer, CJ's Secretariat, High Court.  
The Section Head, Filing Data Entry Section, High Court  
The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.  
The 'G' (Accounts – II & III) Sections, High Court.  
The Finance Wing, High Court.  
The IT Section, High Court (for publishing in the website).  
The A4 Seat, High Court.  
The Administrative Records Section, High Court (2 Copies).  
The File/Stock File.